

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2006/7116/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ratnadip Bhattacharjee,
Special Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

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Dated Guwahati, the 25 August, 2022.

Sub:- **Casual Leave and station leave permission.**

Ref:- No. Spl/J/NDPS/105 dated 18.08.2022 and
Spl/J/NDPS/106 dated 18.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.08.2022 and station leave permission from the morning of 19.08.2022 till the late hours of 21.08.2022**, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-60/2006/7117/ dated , 25-08-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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